

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 168 OF 2014 & IA NO. 280 OF 2014
APPEAL NO. 214 OF 2014 & IA NO. 334 OF 2014**

Dated: 27th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 168 OF 2014 & IA NO. 280 OF 2014

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Apoorva Misra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Anand K. Ganesan
Mr. Ishan Mukherjee
Ms. Akshi Seem for R-4

APPEAL NO. 214 OF 2014 & IA NO. 334 OF 2014

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Punjab Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Apoorva Misra
Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan for R.4

ORDER

List these matters for further hearing on **03.02.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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